

[*Translation*]

Integrated Wasteland Development Project

4131. SHRI ARJUN SINGH YADAV:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of districts in Uttar Pradesh, which have been identified under the integrated Wasteland Development Project;

(b) the target fixed under this project during each of the last three years and the

achievements made; and

(c) the names of the districts likely to be identified under the said project during next year?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Projects under the Scheme for Integrated Wastelands Development Projects have been sanctioned for Nainital, Tehri Garhwal, Uttarkashi, Dehradun, Almora, Jalaun and Jhansi districts of Uttar Pradesh in 1989-90, 1990-91. The targets and achievements of 1989-90 are given below:-

<i>Year</i>	<i>Targets (Area in hectares)</i>	<i>Achievements (Area in hectares)</i>
1989-90	2246	1630
1990-91	2449	2332

For the year 1991-92 the target is 3375 hectares.

(c) During next year (1992-93) the projects already sanctioned in the above-mentioned districts are proposed to be expanded. Projects are also under preparation in Ballia and Mainpuri districts.

(b) the number of persons screened till September 1991 for AIDS and the number out of them found infected with HIV positive;

(c) the number of deaths occurred between January to September 1991 from AIDS in Karnataka; and

(d) the action taken or proposed to be taken to prevent spreading of AIDS in Karnataka?

[*English*]

Spread of AIDS in Karnataka

4132. SHRIMATI CHANDPA PRABHA URS:
SHRIMATI BASAWARAJESWARI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether AIDS is spreading steadily in Karnataka;

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). As per the information available to total number of 49,320 samples of the persons of high risk behaviour have been screened out of which 135 found sero-positive, out of which 63 were confirmed as infected by Western Blot test.

(c) No death has been reported from Karnataka State.

(d) Under the National AIDS Control Programme, Govt. of India has already established 4 Surveillance Centres at:-

1. *Bangalore Medical College, Bangalore.*
2. *Kasturba Medical College, Manipal.*
3. *Bowring & L.C. Hospital, Bangalore.*
4. *National Institute of Mental Health & Neuro Surgery, Bangalore (Yet to function) to screen all high risk behaviour groups. The Govt. has already established 4 zonal blood testing centres namely: 1. H.S.I.S. Hospital, Bangalore, 2. K.C. General Hospital, Bangalore, 3. K.M. Institute of Oncology, Bangalore, 4. K.M.C. Hospital, Hubli, to screen donated blood. The above Surveillance Centers have also been identified as Zonal Blood Testing Centres for testing all blood samples received from Blood Banks. The Govt. of India has also identified AIDS Unit at B.M.C., Bangalore and already released a sum of Rs. 10 lakhs to the State Govt. during the year 1989-90. The Govt. of India, in association with the State Govt. have intensified I.E.C. to specific groups.*

World Bank Report on Women in India

4133. SHIR RABI RAY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Indian Women need help, says study" appearing in the Statesman dated November 22, 1991;

(b) if so, the reaction of the Government thereto; and

(c) the steps taken by the Government to improve the condition of the Indian Women?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The information is being collected and will be laid on the Table of the House.

National Commission for Children Welfare

4134. SHRI MUKUL BALKRISHNA: SHRI RAJVEER SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a high level committee has recommended that a National Commission for children welfare be set up to monitor the growth of the children and save them from all round exploitation;

(b) if so, the reaction of the Government thereon;

(c) whether the same committee has recommended the abolition of child labour in a phased manner; and

(d) if so, the details of any action plan